

In the National Company Law Tribunal
Bengaluru, Special Bench

C.A.(CAA)/22(BEN)2021

Court No. 1

Item No. 9

Sec. 230-232, Sec 234

In the matter of:

SPML INFRASTRUCTURE LIMITED

.....Petitioner

V/s

.....Respondent

Order delivered on ..07/04/2021

Coram:

Shri RAJESWARA RAO VITTANALA, Hon'ble Member(J)

Shri ASHUTOSH CHANDRA, Hon'ble Member(T)

For Petitioner(s):

SHRI RAHUL AGGARWAL, PCS

For Respondent(s):

NONE

Order

Heard Shri Rahul Aggarwal, learned PCS for the Applicant.

Learned PCS for the Applicant is directed to issue paper notification about seeking dispensation of the meetings of the Applicant Company and to file proof of the same in the Registry along with objections received, if any.

Post the case on **05.05.2021**.

Member (T)

Member (J)

Krishna

Recd
Vastika
Ravi
16/07
Court Officer